

Session;

(b) the details of the personal staff who accompanied the Ministers; and

(c) the details of expenditure by way of TA/DA incurred on the personal staff and the Ministers through the Exchequer ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) to (c). A Statement is laid on the Table of the House [Placed in Library. See No. 2847/70]

Air-Strip used by smugglers near Bombay

2838. SHRI N. K. SOMANI :
SHRI HIMATSINGKA ;
SHRI P. C. ADICHAN ;
SHRI KANWAR LAL GUPTA :
SHRI R. K. BIRLA :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government's attention has been drawn to an unauthorised air-strip near Kharpada at Panvel (Kolaba District in Maharashtra) constructed by the international smugglers;

(b) in view of this and the difficult terrain of the near by areas, the special steps being taken to provide adequate facilities to the Police for antismuggling activities; and

(c) the number of people apprehended in the matter of unauthorised air-strip construction ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) to (c). Investigations have not revealed any such airstrip in Bombay.

Activities of Pakistani agents and saboteurs in Kashmir

2839. SHRI BENI SHANKER SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that two Pakistani agents were caught redhanded in Tithwal Sector of Kashmir Valley while engaged in an attempt to blow up a bridge of strategic

importance;

(b) the number of such attempts made by Pakistani saboteurs during the last three years and the results thereof; and

(c) the steps, if any, taken or being taken by the Government to stop the entry of Pak agents and saboteurs in India ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAM SHUKLA) : (a) No, Sir.

(b) There is no information to indicate that any such attempt was made during last three years.

(c) Government are vigilant in the matter, and take action under law wherever necessary.

No tax campaign in Ganganagar, Rajasthan

2840. SHRI NANJA GOWDER :
SHRI V. NARASIMHA RAO ;
SHRI J. MOHAMED IMAM :
SHRI D. N. DEB :
SHRI R. V. NAIK :
SHRI SAMAR GUHA :
SHRI ONKAR LAL BERWA :
SHRI E. K. NAYANAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there has been a no-tax campaign in various parts of Ganga Nagar District of Rajasthan;

(b) if so, whether in the agitation several people were killed and a number of others seriously injured; and

(c) the reaction of the Government of India in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) According to information received from the State Government, the kisan Sangharsh Samiti started an agitation in district Ganganagar on November 3, 1969 demanding *Inter alla* that the lands in the Canal Project Area should be allotted to the landless people and not auctioned and

that the betterment levy, cess on commercial crops and increase in land revenue should be withdrawn.

(b) To deal with unruly crowds the police had to resort to firing at Sangaria and Bhadra in district Ganganagar on January 7, 1970, as a result of which six persons were Killed and 31 injured.

(c) The State Government have appointed a Commission of Inquiry to inquire into the incidents.

Implementation of Recommendations of National Integration Council's Conference held in Shrinagar

2841. SHRI SAMAR GUHA : Will the Minister of HOME AFFAIRS be pleased to state the progress so far in giving effect to the recommendations made by the Srinagar conference of the National Integration Council ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : A statement indicating the progress of implementation the recommendations of the National Integration Council is placed on the Table of the House. [Placed in library. see No. 2848/70]

Engineers working in foreign countries

2842. SHRI N. SHIVAPPA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that a number of Indian Engineers and Scientists are working in various countries;

(b) if so, their number country-wise, and the number of Engineers and other Scientists who have adopted the citizenship of those countries; and

(c) whether Government are no longer in need of their services ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) yes, sir.

(b) No Precise information is available. However, according to a UNESCO

Report, in December, 1968, about 10,000-12,500 Engineers and 4000-5000 Scientists were abroad. It is not known how many of them have adopted citizenship of the countries of their stay.

(c) The Presumption is not correct. The Government have taken a number of steps, as given in the attached statement, to facilitate the return of Indian scientific and technical personnel, including the engineers, so that their services are available to the country.

Statement

(A) The following steps have been taken to facilitate return of scientific and technical personnel to India :—

- (i) Creation of a Scientists, Pool to provide for temporary placement of well-qualified Indian scientists and technologists returning from abroad.
- (ii) Creation of supernumerary posts in approved scientific institutions to which temporary appointments can be made quickly from among the scientists working and studying abroad.
- (iii) The Union Public Service Commission and most of the State Public Service Commissions have agreed to treat Indian scientists and technologists whose Particulars appear in National Register as 'Personal Contact' candidates for all posts advertised by them. The Union Public Service Commission have also made arrangements for interviewing Indian scientists and technologists abroad for posts in India.
- (iv) Maintenance of a Special section of the National Register of Scientific and Technical Personnel for enrolment of Indian scientists and technologists abroad and for the circulation of their names to all Ministries, Departments of the Government of India, State Governments, Union and State Public Service Commissions, Universities, Public Sector Industries and large private sector establishments. The names of such personnel are published in the monthly Technical Manpower Bulletin (CSIR) which is distributed free to about 3000 organisations all over India.
- (v) Provision for payment of travel grant